

**In the court of Addl.Chief Judicial Magistrate
Bangalore Rural District, Bangalore
(Case List dated: 24-06-2021)**

1st Session Arguments/Evidence	2nd Session Arguments/Hearing
1.CC.6602/2016	1.C.misc.307/2014
2.CC.6881/2017	2.C.misc.514/2018
3.CC.3071/2018	3.C.misc.531/2018
4.CC.7354/2018	4.C.misc.324/2019
5.C.misc.102/2019	5.C.misc.61/2020
6.CC.4848/2019	6.C.misc.396/2020
7.CC.8490/2018	7.PCR.447/2018
8.CC.11536/2019	8.CC.5486/2018
9.CC.11989/2019	9.CC.5487/2018
10.CC.12700/2019	10.CC.5488/2018
11.CC.4281/2020	11.CC.9128/2018
12.CC.9132/2020	12.CC.4061/2019
13.CC.196/2021	13.CC.9700/2019
14.CC.220/2021	14.PCR.146/2020
15.CC.286/2021	15.CC.2322/2019

Note:All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 24/06/2021)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. CC No. 6185/2021	1. CC No. 1445/2016
2. CC No. 952/2016	2. CC No. 6401/2015
3. CC No. 3356/2017	3. CC No. 7224/2016
4. CC No. 6089/2019	4. CC No. 2317/2020
5. CC No. 3338/2020	5. CC No. 8704/2021
6. CC No. 4026/2020	6. CC No. 8705/2021
7. CC No. 4476/2020	7. CC No. 3611/2018
8. CC No. 7905/2020	8. CC No. 4467/2018
9. CC No. 7597/2021	9. CC No. 3597/2018
10. CC No. 8376/2019	10. CC No. 5832/2017
11. CC No. 8377/2019	11. CC No. 799/2017
12. CC No. 7131/2013	12. CC No. 7772/2016
13. CC No. 7115/2016	13. CC No. 7622/2016
14. CC No. 7116/2016	14. CC No. 5631/2016
15. CC No. 1611/2019	15. CC No. 2806/2016

IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.

